

DIVISION BENCH
COURT - I

P-107

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/37(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH MAY 2024

IN THE MATTER OF	MITTAL POLYPACKS PVT LTD VS BURNPUR CEMENT LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physically)

Mr. Rishav Banerjee, Adv. : For Operational Creditor
Mr. Debraj Sahu, Adv.
Mr. Abhik Chitta Kundu, Adv.

Mr. Joy Saha, Sr. Adv. : For Burnpur Cement Ltd
Mr. Deepanjan Dutta Roy, Adv.
Dr. Misha Kumar, Adv.
Ms. Vidhi Sharma, Adv.
Ms. Sanjana Jha, Adv.

ORDER

1. Ld. Sr. Counsel/Counsel for the parties present.
2. Heard the Ld. Counsel for the Operational Creditor.
3. Post this matter for further arguments on **2/7/2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)